

**GOVERNMENT OF INDIA  
MINISTRY OF SCIENCE AND TECHNOLOGY  
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA  
UNSTARRED QUESTION No. 165  
(TO BE ANSWERED ON 18.07.2018)**

**PATENT RECEIVED BY CSIR**

**165. SHRI DUSHYANT CHAUTALA:**

**Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:**

- (a) the details about the number of patents received by Centre for Science and Industrial Research (CSIR) for the last three years within the country and abroad;**
- (b) whether the Government has been allocating limited fund for Intellectual Property and Technology Management of CSIR; and**
- (c) if so, the details of fund allocated by the Government for the last three years and action that have been taken by the Government to achieve the targeted patents for CSIR's new innovations?**

**ANSWER**

**MINISTER OF SCIENCE AND TECHNOLOGY AND EARTH SCIENCES  
(DR. HARSH VARDHAN)**

- (a) The number of patents received by Council of Scientific and Industrial Research (CSIR) for the last three years within the country and abroad are as follows:**

	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>
<b>India</b>	<b>115</b>	<b>101</b>	<b>171</b>
<b>Abroad</b>	<b>331</b>	<b>335</b>	<b>405</b>

- (b) & (c) Sufficient fund has been allocated to CSIR in general, and for IPR, in particular. The amount of fund allocated by the Government for Financial Years 2015-16, 2016-17 and 2017-18 is Rs. 40.00 crores, Rs. 54.53 crores and Rs. 34.28 crores respectively. CSIR interacts on a continual basis with its constituent laboratories and the respective Government patent offices located in India and abroad for maximum number of patent filing and granting.**

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